

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF THE ASWINIKRISHNAA TEXTILE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Aswinikrishnaa Textile Private Limited
2.	Date of incorporation of corporate debtor	06.02.2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TZ2008PTC014199
5.	Address of the registered office and principal office (if any) of corporate debtor	Mill Premises, No 500, Chinnamathamapalyam, Bilichi Post, Coimbatore, Tamil Nadu, India-641019
6.	Insolvency commencement date in respect of corporate debtor	14.05.2026
7.	Estimated date of closure of insolvency resolution process	10.11.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Dipti Narayan Mundra, IP Registration No - IBBI/IPA-001/IP-P-02845/2023-2024/14366
9.	Address and e-mail of the interim resolution professional, as registered with the Board	DBS House, 31, Floor-G-2, Plot-31 Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: ip.dipti@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	DBS House, 31, Floor-G-2, Plot-31 Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: cirp.ashwinikrishnaa@gmail.com
11.	Last date for submission of claims	04.06.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Aswinikrishnaa Textile Private Limited on 14.05.2026.

The creditors of the Aswinikrishnaa Textile Private Limited, are hereby called upon to submit their claims with proof on or before June 04, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Dipti Narayan Mundra
Interim Resolution Professional of
Aswinikrishnaa Textile Private Limited
IP Reg. No: IBBI/IPA-001/IP-P-02845/2023-2024/14366
AFA validity up to: 31-12-2026
Email Id: cirp.ashwinikrishnaa@gmail.com

Date: 16-05-2026

Place: Mumbai, Maharashtra

:

Thiruvannainallu Sri Kripapureswarar temple

பித்தா பிறைசூடி பெரு மானே அருளாளா
எத்தால் மற வாதே நினைக்கின்றேன் மனத்துன்னை
வைத்தாய் பெண்ணைத் தென்பால்
வெண்ணை நல்லூர் அருட்டுறையுள்
அத்தா உனக் காளாய் இனி
அல்லேன் எனல் ஆமே
பாருந் புகழ் எய்தித் திகழ் பன்மாமணி யுந்திச்
சீருந் பெண்ணைத் தென்பால் வெண்ணெய்நல்லூர்
அருட்டுறையுள்
ஆரூரன் எம் பெருமாற்காளஸ்தேன் எனலாமே

Sri Kripapureswarar Temple at Thiruvannainallur stands as one of the most sacred Saivite shrines of Tamil Nadu, sanctified by devotion, legend, poetry and divine grace. Revered as the abode of Lord Shiva in the form of Sri Kripapureswarar, the temple is also celebrated by the names Arutkondanathar and Aruthurainathar.

The shrine occupies a luminous place among the 276 Paadal Petra Sthalams glorified in the sacred hymns of Thevaram, where the great Saivite saints transformed spiritual experience into immortal Tamil poetry. It was here that Saint Sundarar, one of the foremost Nayanmars of the Tamil Saiva tradition, received divine initiation from Lord Shiva Himself and began his celebrated Thirumurai hymn with the unforgettable invocation, "Pithaa Piraisoodi."

The saint-poet Sekkizhar later immortalized the temple's spiritual grandeur in the Periyapuram, ensuring that Thiruvannainallur would forever remain etched in the religious consciousness of Tamil civilization.

History

Historical traditions suggest that the temple existed in a rudimentary form as early as the 5th century CE, while the present stone structure largely took shape during the mighty Chola era in the 10th century. The Cholas, renowned for transforming Tamil Nadu into a landscape of monumental temples, expanded and enriched the shrine through successive generations. Among the royal patrons, Queen Sembiyan Mahadevi occupies a distinguished place. Revered for her deep piety and patronage of Saivism, she played a pivotal role in renovating ancient temples and preserving Tamil spiritual architecture. Historians frequently describe her as one of the greatest female benefactors in South Indian religious history. The temple at Thiruvannainallur thus reflects not merely faith, but also the artistic brilliance and administrative vision of the Chola civilization.

Architecture

Architecturally, the temple possesses the solemn dignity characteristic of classical Dravidian design. The majestic five-tiered Rajagopuram rises above the sacred complex like a spiritual gateway between the earthly and the divine. Within the precincts stand the Dwajastambam, the Bali Peedam, and the Nandhi Vaahanam facing westward toward the sanctum. One of the most remarkable features of the temple is the famed "Vazhakkadu Mandram," the court hall where Lord Shiva, disguised as an old man, argued His divine claim over Sundarar before learned scholars.

Legends

The very name Thiruvannainallur emerges from a powerful legend associated with Goddess Parvati. After assuming the fierce form of Durga to destroy the buffalo demon Mahishasura, the Goddess remained enveloped in intense anger and cosmic heat. Seeking serenity, she fashioned a Shiva Lingam out of butter and worshipped Lord Shiva on the banks of the Then Pennai River. Through this act of devotion, she regained her peaceful and auspicious form. Since the Lingam was made of butter - "vennai" in Tamil - the place came to be known as Thiruvannainallur.

The Goddess blesses devotees here as Sri Mangalambikai, embodying compassion, grace, and auspiciousness. The symbolism is deeply philosophical: divine anger dissolves into divine grace through devotion.

Another sacred tradition connects the temple to the cosmic episode of the Samudra Mantham, the churning of the ocean. When the deadly Halahala poison emerged, Lord Shiva consumed it to save creation, causing unbearable heat to accumulate in His throat, which became blue and earned Him the name Neelakanta. To cool this divine heat, Goddess Parvati is believed to have constructed a fort of butter and performed penance here. This legend beautifully intertwines cosmic mythology with the local geography of Thiruvannainallur, elevating the temple into a meeting point between heaven and earth.

The temple's greatest spiritual distinction arises from its inseparable bond with Saint Sundarar. According to Saivite tradition, Sundarar existed originally in Mount Kailash as "Alala Sundarar," a close attendant of Lord Shiva. When he developed affection for Kamalini and Aninthai, attendants of Goddess Parvati, Shiva ordained that they all be born on earth to experience mortal life before returning to Kailash. Sundarar was born as Nambi Arurar at nearby Thirunavalar and raised under royal patronage. His life changed forever

Existed in rudimentary form in 5th century



on the day arranged for his marriage, when an aged stranger entered the ceremony claiming Sundarar as his hereditary servant. The old man produced a palm-leaf document as proof, leading to a fierce argument before scholars and elders. In anger and confusion, Sundarar called the stranger "Pithaa" - a madman. The case was eventually brought to Thiruvannainallur, where the learned assembly verified the authenticity of the palm-leaf manuscript and ruled in favour of the old man.

When Sundarar reluctantly followed the stranger into the sanctum, the old man disappeared into the Shiva Lingam. Lord Shiva then manifested before him in divine splendour, revealing both Sundarar's celestial past and his spiritual destiny. Overwhelmed, Sundarar stood speechless until Shiva Himself instructed him to begin his hymn with

the word "Pithaa." Thus was born one of the greatest devotional outpourings in Tamil religious literature. From that moment, Nambi Arurar became Sundarar, the beloved servant-poet of Shiva, and "Vanthondar," the bold devotee who dared to argue with God. The Lord here came to be worshipped as "Thaduthu Atkondanathar" - the One who stopped and claimed His devotee. Few stories in world spirituality portray divine intimacy with such tenderness and dramatic beauty.

The temple also preserves the profound theological concept of divine forgiveness. In the form of Pichadanar, Shiva is believed to have absolved arrogant sages who eventually surrendered before Him. Because the Lord bestowed boundless grace and compassion, the place became known as "Thiru Arutthurai," the sacred abode of divine mercy. The presiding deity is therefore adored as Kripapureswarar - the Lord of Compassion and Grace.

Deities

Within the sanctum, Sri Kripapureswarar appears majestically as Swayambhu Shiva Lingam facing east. The shrine is guarded by imposing Dwarapalakas, while the surrounding Koshta deities include Sri Pichadanar, Sri Dakshinamurthy, Sri Lingothbhavar, and Sri Durgai Amman. The shrine of Goddess Sri Mangalambikai radiates serenity from her pillared mandapam, where she stands in benevolent grace blessing devotees.

The temple complex further houses shrines for Sri Vinayagar, Sri Murugan with Valli and Devasena, the sixty-three Nayanmars, the Naalvar, Sri Somaskandar, Sri Maha Vishnu,

Sri Gajalakshmi, Sri Ayyanar, and many others.

Poojas

The temple follows Saivite tradition. The temple priests perform the puja (rituals) during festivals and on a daily basis. The temple rituals are performed four times a day: Kalasanthi at 6:00 a.m., Uchikalam at 11:00 a.m., Sayarakshai at 5:00 p.m., and Sayarakshai between 7:45 - 8:00 p.m.

Festival

The temple remains vibrant with ritual worship and grand festivals throughout the year. The Aadi Swathi festival commemorating Sundarar's birth draws devotees from across Tamil Nadu, while the ten-day Panguni Uthiram Brahmotsavam fills the temple streets with processions, music, lamps, and sacred fervour. Festivals such as Skanda Sashti, Maha Shivaratri, Karthigai Deepam, Margazhi Tiruvadhurai, and the unique Vazhakkadu Theertha Mandapam celebration continue to preserve centuries-old traditions.

The temple chariot and sacred Pushkarani further enrich its ceremonial life, while the Sthala Viruksham, the bamboo tree sheltering Naga Devathas, adds another layer of sacred symbolism to the shrine.

For countless devotees, this is not only a historic temple but a living sanctuary of hope and transformation. Worshipers seek the blessings of Lord for marriage, children, eloquence, career advancement, and spiritual upliftment. Many believe that sincere prayers offered here bring unexpected turning points in life.

The temple is open from 6a.m. to 12 noon and from 4 p.m. to 8.30 p.m.





Phoenix ARC Limited
(formerly known as Phoenix ARC Private Limited)

Regd. Office: 3rd Floor, Wallace Tower 136/140/1, Crossing of Sakkar Road and Western Express Highway Vile Parle (East) Mumbai-400 057 Tel: 022-6849 2450, Fax: 022-6741 2313
CIN: U67190MH2007PLC168303 Email: info@phoenixarc.co.in, Website: www.phoenixarc.co.in

PUBLIC NOTICE FOR E-AUCTION CUM SALE

E-Auction Sale Notice for Sale of Immovable Assets (as under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and to the borrowers/guarantors/mortgagors in particular, that the under mentioned property mortgaged to Phoenix ARC Limited (formerly known as Phoenix ARC Private Limited) pursuant to assignment of debt by Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited - Assignor) will be sold on "AS IS WHERE IS, AS IS WHATEVER THERE IS AND WITHOUT RECOURSE BASIS", by way of "online e-auction" for recovery of dues and further interest, charges and costs etc. as detailed below in terms of the provisions of SARFAESI Act read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002) through website: www.phoenixarc.co.in/ as per the details given below:

Date and time of E-Auction - 22-06-2026 11:00 Am to 02:00 Pm (with unlimited extensions of 15 minute each)			
Last date of EMD Deposit: 21-06-2026			
Borrower(s) /Co-Borrower (s) / Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD & Last Date of Submission of EMD
LAN: LXBAN00117-180064504 Branch: Bengaluru Borrower: Channar Sekaran Sathish Kumar Co-Borrower: Kamala Deni	29-07-2019 For Rs: 5,31,737 /- (Rupees Rupees Five Lakh Thirty One Thousand Seven Hundred & Thirty Seven - Paise Thirty Only)	In S.F No.904/2, Near Timiri Bus Stop, Timiri Village, Arcot, Vellore, Tamil Nadu - 632503	Reserve Price: Rs.9,00,000 /- (Rupees Nine Lakh Only) EMD: Rs. 90,000 /-(Rupees Ninety Thousand Only)

1. The Auction is conducted as per the further Terms and Conditions of the Bid document and as per the procedure set out therein. Bidders may visit to the Web Portal: <https://www.auctionbazaar.com/> of our e-Auction Service Provider, M/s. ARCA EMART PRIVATE LIMITED for bidding information & support, the details of the secured asset put up for e-Auction and the Bid Form which will be submitted online. The interested buyers may go through the auction terms & conditions and process on the same portal and may contact to Bopppri Nagaraju-7304997399/Shantha Kumar P-9731082228, Sateesh Iyengar 9833801159, details available in the above mentioned Web Portal and may contact their Centralised Help Desk: + 91 83709 69696, E-mail ID: contact@auctionbazaar.com. 2. All the intending purchasers/bidders are required to register their name in the portal mentioned above as <https://www.auctionbazaar.com/> and get user ID and password free of cost to participate in the e-auction on the date and time as mentioned aforesaid. 3. For participating in the e-auction, intending purchasers/bidders will have to submit the details of payment of refundable Earnest Money Deposit of 10% of the Reserve Price of the Secured asset along with copies of the PANCARD, Bank Resolutions in case of Company and Address Proof on or before the Last date for submission of EMD mentioned above. Intending purchasers/bidders are required to submit separate EMDs for each of the Items/Properties detailed herein above. 4. At any stage of the auction, the Authorized Officer may accept/reject/modify/cancel the bid/offer or post-poned the auction without assigning any reason therefor and without any prior notice. 5. The successful purchaser/bidder shall bear any statutory dues, taxes, fees payable, applicable GST on the purchase consideration, registration fees, etc. that is required to be paid in order to get the secured asset conveyed/delivered in his/hers/its favour as per the applicable law. 6. The intending bidders should make their own independent enquiries regarding encumbrances, title of secured asset put on auction and claims/rights/dues affecting the secured assets, including statutory dues, etc. prior to submitting their bid. The auction advertisement does not constitute and will not constitute any commitment or any representation of Phoenix. The authorized officer of Phoenix shall not be responsible in any way for any third-party claims/rights/dues. 7. The prospective/intending bidder shall furnish an undertaking that he/she is not dis-qualified as per provisions of Sec-29 (A) of Insolvency and Bankruptcy Code, 2016 and failure to furnish such undertaking along with the KYC documents, shall automatically disqualify or he/she bid will be rejected.

Sd/-, Authorized Officer,
Phoenix ARC Limited
(formerly known as Phoenix ARC Private Limited)

Place : TAMIL NADU
Date : 16.05.2026

Sundra Kandam Sargam 19 Slokas 6 to 12

Hanuman sees Sita weeping in silent anguish

मलमण्डन च्त्रिराङ्गी मण्डनारहामण्डिताम्।
मृणाली पङ्कदग्निधेव वभिर्वातने वभिर्वात च।।5.19.6।।
malamaṇḍana citrāṅgīṅ māṇḍanārahām
amaṇḍitām.
mr̥ṇālī paṅka digdhēva vibhāti na vibhāti ca
।।5.19.6।।
Her sacred form was covered with dust, lending her a strange and sorrowful radiance. Though born to be adorned with jewels and divine ornaments, she sat without embellishment, like a lotus stalk rising from the mire — beautiful in essence, yet dimmed by suffering.
समीपं राजसहस्य रामस्य वदितितमनः।सङ्कल्पहयसंयुक्त
सैर्यान्तीमिव मनोरथैः।।5.19.7।।
samīpaṅ rājasahasya rāmasya veditātmanah.
sair̥yāntīmiva manōrathaiḥ
।।5.19.7।।
Her mind, unwavering in devotion, moved ceaselessly towards the supreme sovereign of her soul, Lord Rama. It was as though the chariot of her heart was drawn by the swift horses of resolve, carrying her spirit alone towards Him.
शुष्यन्ती रुदतीमेकां ध्यान शोक परायणाम्।
दुःखस्यान्तमपश्यन्ती रामां राममन्वृताम्।।5.19.8।।
śuṣyāntī rūdatīm ekāṅ dhyāna śōka parāyaṇām.
duḥkhasyāntam apaśyāntīṅ rāmāṅ rāmam
anuvratām।।5.19.8।।
Emaciated by grief and consumed entirely by thoughts of Rama, she wept in silent anguish, unable to perceive the shore beyond the vast ocean of her sorrow.
वृत्तमानां तथाऽवपिटां पन्नगेन्द्र वधूमवि।
धूप्यमानां ग्रहेणैव रोहिणी धूमकेतुना।।5.19.9।।
vṛttamānāṅ tathāḥ viṣṭāṅ pannagēndra vadhūmiva.
dhūpyamānāṅ grahēṇēva rōhiṇīṅ dhūma
kētunā।।5.19.9।।
Seated thus in stillness and pain, she resembled a majestic serpent queen lying coiled in sorrow, like the radiant star Rohini eclipsed beneath the dark smoke of a dreadful comet named Ravana.
वृत्तशीलकुले जातामाचारवती धार्मिके।
पुनःसंस्कारमापन्नां जातमवि च दुष्कुले।।5.19.10।।
vṛtta śīla kulē jātām ācāravatī dhārmikē.
punaḥ saṅskāra māpannāṅ jātam iva ca
duṣkulē।।5.19.10।।
Though born in a noble lineage sanctified by righteousness and virtue, she appeared as one passing through a divine trial of purification, as

gold is tested in fire before revealing its flawless brilliance.
अभूतेनापवादेन कीर्तननिपितिताम्वि।
आम्नायानामयोगेन वदियां प्रशयिलामवि।।5.19.11।।
abhūtēnāpa vādēna kīrtin nīpatītāmiva.
āmnāyānā mayōgēna vidyāṅ praśithilām
iva।।5.19.11।।
She resembled sacred honour stained by false accusation, like Vedic wisdom neglected through lack of discipline and contemplation. For just as the eternal truths of the Vedas shine only through sincere pursuit, so too did her innate glory remain veiled beneath the cruelty of fate.
सन्नामवि महाकीर्ति श्रद्धामवि विमानिताम्।
पूजामवि परकिपीणामाशां परतहितामवि।।5.19.12।।
sannāmiva mahākīrtiṅ śraddhāmiva vimānitām.
pūjāmiva parakīpīṅāmaśāṅ pratathitāmiva।।5.19.12।।
She appeared like great fame obscured by misfortune, like faith wounded by neglect, like worship disturbed by impurity, and like hope crushed beneath despair. In her suffering, she became the living embodiment of every noble virtue affected by the harsh turns of destiny.

- V.V.S. Manian

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
**FOR THE ATTENTION OF THE CREDITORS OF
THE ASWINIKRISHNAA TEXTILE PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of corporate debtor	ASWINIKRISHNAA TEXTILE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	06.02.2008
3. Authority under which corporate debtor is incorporated / registered	ROC Coimbatore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U11711TZ2008PTC014199
5. Address of the registered office and principal office (if any) of corporate debtor	Mill Premises, No 500, Chinnamathampalayam, Blichil Post, Coimbatore, Tamil Nadu, India-641019
6. Insolvency commencement date in respect of corporate debtor	14.05.2026
7. Estimated date of closure of insolvency resolution process	10.11.2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Dipri Narayan Mundra, IP Registration No - IBB/PA-001/PP-P-02845/2023-2024/14366
9. Address and e-mail of the interim resolution professional, as registered with the Board	DBS House, 31, Floor-G-2, Plot-31 Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: ip.dipri@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	DBS House, 31, Floor-G-2, Plot-31 Marzban Road, Bombay Gymkhana, Fort, Mumbai City, Maharashtra, 400001 Email Id: cirp.aswinikrishnaa@gmail.com
11. Last date for submission of claims	04.06.2026
12. Classes of creditors, if any, under clause (b) of sub-section (BA) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://bbi.gov.in/en/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of ASWINIKRISHNAA TEXTILE PRIVATE LIMITED on 14.05.2026. The creditors of the ASWINIKRISHNAA TEXTILE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before June 04, 2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Dipri Narayan Mundra
Interim Resolution Professional of
Aswinikrishnaa Textile Private Limited
IP Reg. No: IBB/PA-001/PP-P-02845/2023-2024/14366
AFA validity up to: 31-12-2026
Email Id: cirp.aswinikrishnaa@gmail.com

